

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT

THE HONOURABLE MR. JUSTICE G.GIRISH

Monday, the 7th day of September 2026 / 16th Bhadra, 1948
WP(CRL.) NO. 1271 OF 2026(S)

PETITIONER:

K.P.JABBAR, AGED 69 YEARS, ADVOCATE,
S/O K.POOKUNJU KAITHAVANA, MUKUNDAPURAM P.O.,
CHAVARA, KOLLAM DT, PIN - 691 585

RESPONDENTS:

1. STATE OF KERALA, REPRESENTED BY THE ADDITIONAL CHIEF SECRETARY TO GOVERNMENT, HOME(L) DEPARTMENT, GOVT SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695 001
2. STATE POLICE CHIEF & DIRECTOR GENERAL OF POLICE, KERALA POLICE HEAD QUARTERS, C.V. RAMAN PILLAI ROAD, VAZHUTHACAUD, THIRUVANANTHAPURAM, PIN - 695 010
3. G.SUBHADEVAN, ADVOCATE, "SATHYA" FFRA-73, MUNDAKKAL EAST, KOLLAM, PIN - 691 001

Writ petition (criminal) praying inter alia that in the circumstances stated in the affidavit filed along with the WP(Crl.) the High Court be pleased to stay the operation of Ext.P4 Notification and to permit the Petitioner to conduct the trial of Sessions Case No.1734/2023 on the file of Special Court for the trial of the Puttingal Devi Temple Fireworks Tragedy Case (Additional District & Sessions Judge-II / Special Judge for NDPS Cases, Kollam), pending disposal of the writ petition.

This petition coming again on for admission upon perusing the petition and the affidavit filed in support of WP(Crl.), this Court's order dated 31/08/2026 and upon hearing the arguments of SRI. K.GOPALAKRISHNA KURUP (SR.) along with M/S. P.NARAYANAN & ATHUL TOM, Advocates for the petitioner, M/S. JOHNSON GOMEZ & SANJAY JOHNSON, Advocates for R3 and of PUBLIC PROSECUTOR, the court passed the following:

P.T.O.

ORDER

The learned Public Prosecutor sought a short adjournment for placing on record the statement of the 1st respondent about the reasons for the change of the Special Public Prosecutor. Further time is also sought for the production of relevant files for the perusal of this Court.

The 3rd respondent appeared through counsel and sought time for filing counter.

Post on 14/09/2026.

In the meanwhile, there will be an interim stay of the trial of S.C No. 1734/2023 on the files of Special Court for the trial of Puttingal Devi Temple Fireworks Tragedy Case (Additional Sessions Court-II, Kollam) til 14/09/2026.

Sd/- G.GIRISH, JUDGE

